

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA 95 of 2019 in TP 223 of 2019 [CP 88 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 16.04.2021**

Name of the Company: Vinay Kumar Gupta
V/s
Visharad Formulations Pvt Ltd & Ors

Section 424(h) of Companies Act 2013 r.w 11 of NCLT rules 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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- 1.
- 2.

ORDER
(through video conferencing)

Mr. Partho Bhattacharya, Advocate appeared on behalf of Applicant.

None appeared on behalf of respondent.

The Petitioner is directed to inform the date of hearing to the Respondents.

In the event of non-appearance from the side of the Respondents, the matter will be decided in their absence.

A copy of this order be enclosed with the notice.

List the matter on 01.07.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 16th day of April, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**